

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 446 of 2015 in  
DFR No. 1602 of 2015**

**Dated: 7<sup>th</sup> January, 2016**

**In the matter of :**

**Tata Steel Ltd.**

**.... Appellant(s)**

**Versus**

**Jharkhand State Electricity Regulatory Commission**

**.... Respondent(s)**

**ORDER**

Court has not assembled today.

Matter is posted for **4<sup>th</sup> February, 2016.**

**Court Master**